

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 17th May, 2023

No. HC. VII-17/2023/4357/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Smti Aparna Ajitsaria, an officer in Grade-I of Assam Judicial Service, presently posted as District & Sessions Judge, Dibrugarh, Assam as Officer on Special Duty (OSD) in the Principal Seat of the Gauhati High Court, with effect from the date of joining until further orders. She shall continue to draw her salary and other allowances as admissible under the Rules as District & Sessions Judge, Dibrugarh, Assam.

By Order,

Sd/- Romen Baruah,

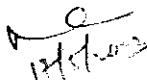
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023 / 4358-4370/A

Dated 17.05.2023

Copy to:-

1. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge,
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.


17/5/2023

6. Smti Aparna Ajitsaria, District & Sessions Judge, Dibrugarh, Assam.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____ Gauhati High Court, Guwahati.
10. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
12. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI